

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CW-170/2020.

Shirish Kamat Petitioner.

Vs

Vishwas Jotkar & ors. Respondents.

Shri Nigel da Costa, Advocate for the petitioner.

Shri P. Rao, Advocate for the respondent nos. 1 to 5.

Shri M. Salkar, Govt. Advocate for the respondent nos.6 and 7.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 5th October, 2020.

PC.

By consent, post the matter on 26.10.2020

2. In the meanwhile, interim protection granted earlier to continue.

DAMA SESHADRI NAIDU, J.

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